

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-362-2020**

Damodar B. Shirodkar & Anr. ... Petitioners
Versus
State of Goa & Ors. ... Respondents

Mr. C. A. Ferreira and Mr. D. Zaveri, Advocates for the Petitioners.
Ms. Maria Correia, Additional Government Advocate for Respondent
Nos.1 and 3.

Mr. S. N. Joshi, Advocate for Respondent No.2.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 2nd December, 2020

P.C.

Heard Mr. C. A. Ferreira, learned counsel alongwith Mr. D. Zaveri for the Petitioners.

2. Issue notice to the Respondents, returnable on 8th December, 2020.

3. Ms. Maria Correia, learned Additional Government Advocate waives notice on behalf of Respondent Nos.1 and 3 and Mr. S. N. Joshi, learned counsel waives notice on behalf of Respondent No.2.

4. The Petitioners to serve Margao Municipal Council, if

necessary by private service and file affidavit of service.

5. This petition to be taken up alongwith LD-VC-CW-359-2020 which is also postponed on 8th December, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*